

## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P. NO. 281/1996 in O.A. NO. 661/1996

Monday, this the 3rd March, 1997.

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN HON'BLE SHRI N. SAHJ, MEMBER (A)

Mrs. Usha Rani Verma, Principal, Govt. Composite Model Girls Secondary School, C-Block, Defence Colony, New Delhi, R/O B-70, Gulmohar Park, New Delhi-110049.

... Petitioner

( In Person )

-Versus-

Shri S. Ranganathan, Secretary (Education), Government of N.C.T., 215-216, Old Secretariat, Delhi.

... Respondents

( By Shri Vijay Pandita, Advocate )

## ORDER (ORAL)

Shri Justice K. M. Agarwal -

In pursuance of our earlier order dated 24.2.1997, a compliance report has been filed. We are also informed that a cheque has also been issued to the petitioner. In the light of these facts, we are of the view that no further action is necessary on the application for content Accordingly, rule nisi is hereby discharged.

( K. M. Agarwal )
Chairman

(N. Sahu) Member(A)

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